

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3135/2011

TRANSPORT CORP.OF INDIA LTD.  
SANTNU PATRA MANAGER LEGAL

Appellant(s)

VERSUS

EMPLOYEE STATE INSURANCE CORP.  
DEPUTY REGIONAL DIRECTOR

Respondent(s)

Date : 05-10-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI  
HON'BLE MR. JUSTICE ABHAY S. OKA

For the Parties

Mr. Ritin Rai, Sr.Adv.  
Mrs. Shally Bhasin, AOR  
Mr. Prashant Panda, Adv.  
Mr. Rishi Maheshwari, Adv  
Ms. Anne Mathew, Adv  
Ms. Aditi Rao, Adv

Mr. Atul Batra, Adv.  
Ms. Praveena Gautam, AOR  
Mr. Pawan Shukla, Adv.  
Mr. Raja Ram, Adv.  
Mr. Pranav Monga, Adv.  
Mr. Aman S. Sharma, Adv.

Mr. Kundan Mishra, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List tomorrow at 2.00 p.m.

(NIRMALA NEGI)  
COURT MASTER (SH)

(BEENA JOLLY)  
COURT MASTER (NSH)